

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 2838
TO BE ANSWERED ON FRIDAY, 28TH DECEMBER, 2018
POUSHA 7, 1940 (SAKA)

INCOME TAX RAIDS

2838: SHRI VINCENT H. PALA:

Will the Minister of FINANCE be pleased to state:

- (a) the total number of Income Tax raids conducted in the last five years; and
(b) the total amount of money collected in the last two years through raids and seizures?

ANSWER
MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a): The number of search & seizure operations conducted by the Income Tax Department during the last five Financial Years is as under:

F.Y.	Number of search & seizure operations
2013-14	569
2014-15	545
2015-16	447
2016-17	1152
2017-18	582

(b): The Income Tax Department seizes unaccounted/ undisclosed/ unexplained assets during the search & seizure operations. After giving due opportunity of being heard under the provisions of Income Tax Act, 1961, the Income-tax Department assesses the income and levies tax/interest/penalty thereon, if any. The assessments can be treated as conclusive only when appeals, if any, preferred before CIT(A), ITAT, High Court and Hon'ble Supreme Court are decided. Hence, the final quantum of tax collection can be determined only after the finalization of these appeals. However, the total value of assets seized during the last two Financial Years is as under:

F.Y	Total value of assets seized (in Rs. crores)
2016-17	1469.62
2017-18	992.52

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